

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH**

Dated: 06/09/2013

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. AD/A/57532-57533/2013-CU[DB] dated 03/09/2013

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 9C of the Customs Tariff Act, 1975.

Asstt. Registrar(CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
1	AD/15/2009	PHILIPS ELECTRONICS INDIA LIMITED, 8TH FLOOR, DLF 9B, DLF CYBER CITY DLF PHASE-3, GURGAON (HARYANA)
2	AD/16/2009	PHILIPS & YAMING LIGHTING CO. LIMITED, 1805, HU YI HIGHWAY MALU, JIA DING DISTRICT SHANGHAI-201801, CHINA PR
3		Name and Address of Respondent DESIGNATED AUTHORITY DIRECTORATE GENERAL OF ANTI-DUMPING AND ALLIED DUTIES, MINISTRY OF COMMERCE AND INDUSTRIES, GOVERNMENT OF INDIA UDYOG BHAWAN, NEW DELHI 110001
4		UNION OF INDIA MINISTRY OF FINANCE SECRETARY - REVENUE GOVERNMENT OF INDIA NORTH BLOCK, NEW DELHI

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Other Appellants and Respondents as per Annexure

Copy To

Advocate(s) / Consultant(s):

**RAJIV SHANKAR DVIVEDI
F-10, JANGPURA EXTENTION, NEW
DELHI-110014**

**6. SUHAIL NATHANI, ADV
405-406, WORLD TRADE CENTRE,
BARAKHAMBHA LANE,
NEW DELHI.**

**7. SH AMEET SINGH, ADV FOR DA
c/o Designated Authority
MINISTRY of Commerce and Industry
Udyog Bhawan, New Delhi**

--
§ Bar Association, CESTAT, Delhi

9 Director Publications, Customs, Excise, I.P. Estate, Delhi

10 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

11 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

12 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

13 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

14 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

15 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

16 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad – 38

17 C.D.R. 18 Office Copy 19 Guard File

Asstt. Registrar(CUSTOMS Appeal Branch)

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066**

**SHORT HEARING NOTICE
CUSTOMS APPEAL BRANCH**

Notice to the parties of the date fixed for hearing of the Finance Act 1994 relating to Service Tax.

OIA OIO No. : 53-55-GB-2013

STAY Application No. : ST/Stay 59341/2013

Appeal No. : ST/58703/2013-CU[1]DB]

Larsen And Toubro Limited To Larsen And Toubro Limited (Appellant As per address below)	VS	C.S.T.-Service Tax - Delhi C.S.T.-Service Tax - Delhi (Respondent As per address below) (Alongwith a copy of appeal & Stay Application)
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1. Take notice that the Stay Application mentioned above has been fixed for hearing on _____ at 10:30 A.M. or any subsequent date thereafter as per cause list or as may be convenient to the Tribunal before CESTAT, WEST BLOCK No.-2, R.K.Puram, New Delhi - 110066.
2. In case the respondent fails to appear the application may be decided ex-parte.
3. In case you do not wish to appear either in person or through an authorized representative you may intimate that the matter may be decided on merits in your absence.
4. In case the applicant fails to appear at the above said time of hearing either in person or through an authorised representative the application may be dismissed for default or heard and decided on merits in his absence.
5. Please Quote this office Application No., Appeal No. and Branch concerned and date of hearing in future correspondence.

Place : New Delhi

Dated: 30/07/2013

Asstt. Registrar (CUSTOMS Appeal Branch)

Copy To

1. Larsen And Toubro Limited
11th And 14th floor, IFCI
Tower 61, Nehru Place
NEHRU PLACE
NEW DELHI

AXESS LEGAL CORP
F-148, LAJPAT NAGAR-I, NEW
DELHI-110024

2. Commissioner of Service Tax-
Service Tax - Delhi
MG MARG, IP ESTATE,
17-B, LAXA HOUSE, IP
ESTATE,
DELHI
110002

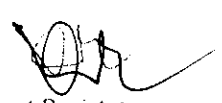
C.D.R.
Office Copy

LIST OF INTERESTED PARTIES

20. CROMPTON GREAVES LTD 1ST
FLOOR, K2 BUILDING KANJUR
MARG(EAST) MUMBAI 400001
21. STARLITE LIGHTING LTD
6 MIDC SATPUR, NASIK 422007
22. H.Q LAMP MFG COMPANY
F-46 INDUSTRIAL ESTATE, SITE
II, HARIDWAR (UTTARANCHAL)
249404
23. CROMPTON GREAVES LTD
LIGHTING DIVISION BARODA
LAMP WORKS, PADRAJAMBUSAR
ROAD VILLAGL KURAL,
TALUKA-PADRA, BARODA 391430
24. SAMAY ELECTRONICS PVT LTD
M.R. INDUSTRIAL ESTATE MORBI-
RAJKOT HIGHWAY, MORBI-
363641 (GUJ)
25. SHILPA ELECTRICALS PVT LTD
NO 140, SYDENHAMS ROAD (OPP
NEHRU INDORR STADIUM GATE
NO 1) PERIAMET, CHENNAI-600003
26. SURYA ROSHNI LTD PADMA
TOWER, RAJENDRA PLACE, N
DELHI-08
27. AJANTA INDIA LTD AJANTA
INDUSTRIAL ESTATE OPP
REWAPARK, MORBI-363641
28. AJANTA MANUFACTURING LTD
AJANT CORPORATE HOUSE 8-A,
NATIONAL HIGHWAY, MORBI-
363642
29. SONERA TIME AND LIGHT MFG
CO RAJKOT HIGHWAY, S.
SANALA MORBI-363641, DISTT-
RAJKOT, GUJRAT.
30. DELTA ELECTRONICS
A 6, SECTOR 10, NOIDA.-201301
31. H.Q LAMP MFG CO
F-46, INDUSTRIAL ESTATE, SITE-
II, HARIDWAR (UTTRARANCHAL)-
249404
32. DECO GOLD ELECTRONICS LTD
OLD GHUNTU ROAD, MORBI-
363642
33. PHGOENIX LAMPS LTD
59-A, NOIDA SPECIAL ECONOMIC
ZONE, PHASE-II, NOIDA, DISTT-
GAUTAM BUDH NAGAR-201305

~~33. HONGKONG~~
~~1805, HUI YU HIGHWAY MAU TIA~~
~~DING DISTRICT SHANGHAI-~~
~~201801 CHINA-PR~~

34. MORBI CHAMBER OF COMMERCE
AND INDUSTRY TUJIST SHOPPING
CENTRE NEAR BANK OF
BARODA, SARODAR ROAD,
MORBI-363641
35. CLIMA CONSUMER
ELECTRONICS AND APPLIANCES
MERS ASSOCIATIONS J-13,
JANGPURA EXTENSION, N DELHI
36. CLOCK MANUFACTURERS
ASSOCIATION (INDIA) C/O RIDHI
ENTERPRISES, TIME TOWER, LATHI
PLOT, MORBI-363641(GUJ)
37. DEVRAJ ENTERPRISES PVT LTD
401, SOBHANA APARTMENTS, 4TH
FLOOR, ABOVE MANDAVI BANK
CHANDRAVERKER ROAD,
BORIVALI(WEST) MUMBAI-400092
38. J.G.ELECTRONIC AND ALLIED
LTD
55, NARYANA MUDALI
STREET, CHENNAI-600079
39. ASIAN ELECTRONICS WAGLE
INDUSTRIAL ESTATE, THANE-
400604
40. WIPRO LIMITED CONSUMERS
CARE AND LIGHTING DIVISION
DODDAKANNELI ROAD,
SARAJAPAUK, BANGALORE.
41. BAJAJ ELECTRICALS LTD
LIGHTING DIVISION, 51,
M.G ROAD, MUMBAI.
42. FOSHAN ELECTRICAL AND
LIGHTING CO LTD
15, FEN HANG NORTH ROAD
NORTH ROAD, FOSHAN,
GUANGDONG, CHINA.
43. INDO ASIAN FUSE GEAR ALTD
A-39, PHASE-II, NOIDA, UP
44. HAVELLS INDIA LTD
E-1 SECTOR-59, NOIDA, UP
45. OSRAM INDIA PVT SIGNATURE
TOWER, FIFTH FLOOR, SOUTH
CITY-I, GURGAON-
122001(HARYANA)
46. OSRAM CHINA LIGHTING LTD
1, NORTH INDUSTRIAL ROAD,
FOSHAN, GUANGDONG 528000
CHINA


Assistant Registrar
(CUSTOMS Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK No. 2, R.K. PURAM, NEW DELHI-110066.
PRINCIPAL BENCH, COURT No. 1

Date of hearing / decision: 03/09/2013

Anti Dumping Appeal Nos. 15 & 16 of 2009

M/s Philips Electronics India Limited Appellants
M/s Philips & Yaming Lighting Co. Limited

Vs.

The Designated Authority Respondent

Appearance:

Sh. Suhail Nathani, Advocate for the appellant.
Sh. Ameet Singh, Advocate for the Designated Authority
Sh. Govind Dixt, for the Department- Revenue
Sh. Rajiv Shankar Dwivedi & Ms. Reena Khair, Advocates for the interested party

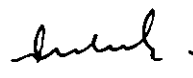
CORAM: Hon'ble Shri Justice G. Raghuram, President
Hon'ble Shri D. N. Panda, Judicial Member
Hon'ble Shri Sahab Singh, Technical Member

Final Order No. 57532 - 57533/2013

PER: Justice G. Raghuram:

Shri Suhail Nathani, Id. Advocate appearing for the petitioner/ appellant states that the appellant is not interested in pursuing the matter and seeks leave to withdraw the appeals. The appeals are dismissed as withdrawn.


JUSTICE G. RAGHURAM
PRESIDENT


D. N. PANDA
JUDICIAL MEMBER


SAHAB SINGH
TECHNICAL MEMBER

Pant